

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 395 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2021

Name of the Company:

Shri Pramod Kumar Pathak
V/s
Arfat Petrochemicals Pvt Ltd

Section:

33 & 34 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Aman Shankar appeared for Operational Creditor.

Learned Counsel Mr. Vishal Dave appeared for Corporate Debtor.

Since the matter is pending for consideration of Hon'ble NCLAT, this matter stands adjourned.

Matter to appear for further consideration on 14.04.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)
Dated this the 1st day of March, 2021

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)